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	Name of the Organisation			Amount of g released d			
					1980-81	1981-82	
					Rs.	Rs.	
				-	(In Lakhs)		
ı.	Hind Mazdoor Sabha, Bombay	$\mathbf{s}^{\mathrm{c}}$			1.50		
2.	All India Organisation of Employers, New Delhi					0.80	
3.	Employers Federation of India, Bombay	*	2	1.1	0.90	1-75	
4.	Textile Labour Association, Ahmedabad		9			3.14	

### Annexure II

# U.K.-aided area development health programmes

2745. SHRI B. C. PATTANAYAK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether some U.K. aided Area Development Health Programmes are under implementation in some States;

(b) if so, what are the names of such Programmes;

(c) whether such Health Programmes are under implementation in OrisSa;

(d) if so, since when such work has been in progress in that State;

(e) the names of the districts of Orissa where such Health Programmes are going on; and

(f) the details about the programmes undertaken so far in those districts?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUD-BEN M. JOSHI): (a) Yes.

(b) U.JK. assisted Area Development Programme, Orissa.

(d) August, 1980.

(e) 1 Cuttack.

2. Ganjam,

3. Kalahandi,

4. Phulbani and

5. Puri.

(f) The Government have evolved a scheme for strengthening Health and Family Welfare Services in five selected districts of Orissa with partial assistance from U.K. The Project is designed to increase and strengthen in about five years, facilities and manpower for delivery of Health and Family Welfare Services in an integrated manner to reach a level that, over a longer period, will ultimately be reached in the entire The Project country. includes construction of a large number of buildings, Information, Education and Communication activities, Mass Media Activities, Management Training for Staff, Monitoring and Evaluation and Innovative Activities.

Progress made in implementation oft these various activities in these districts appears to be satisfactory.

## Gaurisagar primary health centre (Assam)

2746. SHRI ROBIN KAKATI: Will the Minister of HEALTH AND FAM-ILY WELFARE be pleased to state:

(a) total number of  $bed_s$  in Gaurisagar (Sibsagar District) Primary Health Centre at the end of 1\*81;

<sup>(</sup>c) Yes.

(b) whether it is a fact that supply of food to the patients there was discontinued for some time past and if so, the reasons therefor;

(c) whether it is a fact that medicines are also not available in *[he* Health Centre and if so, what is the amount of medicines allotted to this health centre during the last three . years;

(d) the expenditure incurred in 1980-81 for payment to Doctors, nurses and other employees as salaries and maintenance of this health centre; and

(e) whether the- public of Five Mouza's around the Health Centre are demanding an increase in the number of beds and development ol thi« Health Centre; if so, the action taken so far in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUD-BEN M JOSH3): (a) to (e) The requisite information is being collected and will be laid on the Table of the Sabha.

### CGHS Dispensary No. 41 in Malviya Nagar

2747. SHRI (MOLANA) ASRARUL HAQ: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the Central Government Health Services Dispensary No. 41, in Malviya Nagar is running only in one shift for the *last* one year due to non-provision of light and the bad condition of the building;

(b) if so, what action has been taken by Government to run the dispensary in two shifts, as is the normal practice;

(c) whether it j\$ a fact that due to the bad condition of the building of the dispensary, Government are try ing to procure an alternative accommodation for the purpose in Malviya Nagar; and

(d) if so, what are the reasons for not approving the accommodation suggested by the Central Government Employees' Residents Welfare Association there?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUD-BEN M. JOSHI): (a) Yes.

(b) The dispensary will start functioning in two shifts on availability of suitable accommodation.

(c) Yes.

(d) The accommodation has been approved by the CGHS but the owner of the building has not accepted the rent assessed by the Rent Assessment Committee.

#### Primary Health Centres i& Rajasthan

2748. SHRI DHULESHWAR MEE-NA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Primary Health Centres proposed to be opened during the current Plan in Rajasthan particularly in the tribal areas in that State; and

(b) the steps taken so far to popularise the Family Planning Programme in the Tribal Areas in Rajasthan in pursuance of the New 20-Point Programme?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUD-BEN M. JOSHI): (a) and (b) 24 Primary Health Centres are proposed to be established in Rajasthan during the Sixth Five Year Plan. Of these 8 Primary Health Centres will be located in the tribal areas. Wide ranging efforts are being made to promote maternal and child health and